

predominance of dry latrines. Proposals may be sent for towns having population not exceeding 5 lakhs as per 1981 census.

Financial pattern : Subsidy and loan sanctioned in a synchronised manner by HUDCO as per following pattern for construction upto substructure.

Category	Subsidy	Loan	Beneficiary Contribution
EWS	45%	50%	5%
LIG	25%	60%	15%
MIG/HIG	-	75%	25%

Loan extended by HUDCO @ 10% interest repayable in 7 years.

Unit Cost : Unit Cost is fixed from time to time and the last revision was in October, 1994. The Unit rates fixed are :

5 User Units - Rs. 3,000.00

10 User Units - Rs. 4,500.00

15 User Units - Rs. 5,250.00

25% extra is allowed for hill areas and North Eastern States.

Approval of Scheme : Done by Coordination Committee under the Chairmanship of Joint Secretary, Ministry of Urban Affairs & Employment.

Deep Sea Fishing Sickness

4180. SHRI BHAKTA CHARAN DAS : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government have constituted any Committee to look into causes of sickness of the deep sea fishing industry;

(b) if so, when and the composition of the said committee;

(c) whether the Committee has submitted its report;

(d) if so, the salient features of recommendations made therein; and

(e) the steps taken by the Government to implement them?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) Yes, Sir.

(b) A Technical Committee was constituted on 10.5.1993 under the Chairmanship of Shri P. Murari,

IAS (Retd.) former Secretary to the Government of India, and comprised of representatives of SCICI, Marine Products Export Development Authority, Indian Council for Agricultural Research, Fishery Survey of India, representatives of the fishing industry among others, as well as officers of concerned Ministries.

(c) The Committee has submitted its report on 31.03.1994.

(d) The recommendations of the Committee relate to policy measures, financial restructuring and reliefs, debt repayment schedules, development of infrastructure, marketing support, legal framework, training & research and development etc.

(e) Action for implementation of the recommendations of the Committee has been initiated at inter-Ministerial level.

[Translation]

Employment in Bihar

4181. SHRI BRAJ MOHAN RAM : Will the PRIME MINISTER be pleased to state :

(a) the target fixed for educated unemployed for providing self-employment to them in the urban areas of Bihar; and

(b) the schemes under which the amount was provided as loan in various districts of Bihar during the last three years and the details of amount provided therein separately and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) This Ministry has been implementing Nehru Rozgar Yojana since 1989 throughout the country. Including Bihar, for providing self employment and wage employment opportunities to all urban poor living below the poverty line. The targets under the Yojana are fixed on year to year basis. In respect of Bihar, a target of 47,226 persons was fixed as on 31.3.96 since the inception of the Yojana for provision of assistance for setting up self-employment ventures.

(b) This Ministry does not monitor implementation of the NRY at District level. However, under the Scheme of Urban Micro Enterprises (SUME) of NRY a maximum subsidy upto Rs. 4,000/5,000 per beneficiary is provided to General and SC/ST beneficiaries respectively for setting up self employment ventures. The loan amount provided by banks is generally three times the subsidy amount. As on 31.3.96 a total subsidy of Rs. 503.14 lakhs has been sanctioned in Bihar under SUME.